

adoptive research, irrigation drainage, land reforms, provision of agricultural credit, etc.

(c) Central assistance is given to the States in the form of block loans and grants and not allocated for individual Heads of Development of Schemes. To supplement the efforts of the State Governments, the Central and Centrally Sponsored Programmes are also financed fully or partly by the Central Government. Further, for agricultural development, the Seventh Plan has earmarked higher order of resources for the States than for the Centre for covering new activities for agricultural development. The programmes recommended by the Committee being within the broad Plan framework, funds are available under State/Central Schemes for utilisation by the States based on relative priorities.

#### Vayudoot/Helicopter Service to Kerala

1270. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of CIVIL AVIATION be pleased to state :

(a) the names of the States that have been extended Vayudoot and Helicopter services for promotion of tourism; and

(b) whether Vayudoot and Helicopter services are available for private charter ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI JAGDISH TYTLER) : (a) Pawan Hans Ltd. has placed helicopters, on wet-lease terms, at the disposal of the State Govt./Union Territories mentioned below :

1. Jammu & Kashmir
2. Sikkim
3. Nagaland
4. Lakshadweep.
5. Andaman & Nicobar Islands

The manner in which these helicopters are to be utilised is the prerogative of the lessees.

Vayudoot is operating services to the following States/Union Territories :

1. Andhra Pradesh
2. Arunachal Pradesh

3. Assam
4. Bihar
5. Goa
6. Gujarat
7. Himachal Pradesh
8. Karnataka
9. Kerala
10. Maharashtra
11. Madhya Pradesh
12. Manipur
13. Meghalaya
14. Mizoram
15. Nagaland
16. Orissa
17. Punjab
18. Rajasthan
19. Tamil Nadu
20. Tripura
21. Uttar Pradesh
22. West Bengal

#### Union Territories

23. Chandigarh
24. Daman & Diu
25. Delhi

(b) Yes, Sir.

#### World Bank Aid for Multi-State Cashew Projects

1271. SHRIMATI JAYANTI PATNAIK: Will the Minister of AGRICULTURE be pleased to state :

(a) whether the multi-state cashew projects sponsored by the World Bank are in operation in some States;

(b) if so, the names of States and the targets fixed to undertake cashew plantation in these States during 1987-88 and by the end of the Seventh Five Year Plan;

(c) whether Government propose to request the World Bank to extend the period of aid for implementing multi-state cashew project in Orissa; and

(d) if so, the steps taken in the matter ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) Multi-State Cashew Project assisted by World Bank is in operation in the States of Andhra Pradesh, Karnataka, Kerala and Orissa. No specific targets have been fixed for Seventh Five Year Plan. The state-wise targets of fresh plantation during 1987-88 is given below :

State	Target (Ha.)
1. Andhra Pradesh	560
2. Karnataka	1900
3. Kerala	750
4. Orissa	1000

(c) and (d) Originally the project was sanctioned upto September, 1985. It has been subsequently extended upto September, 1987 with the credit closing date as on 31st March, 1988 for all the participating States including Orissa.

#### Demands of Workers of Mother Dairy

1272. DR. G. VIJAYA RAMA RAO : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Mother Dairy Workers Welfare Union observed one day fast on 30 September, 1987 and if so, the demands raised by the Union; and

(b) the steps taken for the redressal of their demands ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA

(MAKWANA) : (a) and (b) The Mother Dairy have reported that the Workers Welfare Union did not inform them whether they observed one day fast on 30-9-1987. However, some reports which appeared in the Press indicate that the Mother Dairy Workers Welfare Union observed fast in front of Lt. Governor's office on 30-9-1987. The Press Reports contained some allegations of corruption and mis-management which the Mother Dairy have refuted.

#### Zonal Procurement Price for Crops

1273. SHRI V. KRISHNA RAO : Will the Minister of AGRICULTURE be pleased to state :

(a) whether there is a demand for fixation of zonal procurement prices for principal crops in the country; and

(b) if so, the reaction of Union Government thereto ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) and (b) There have been a few demands regarding fixation of procurement/minimum support prices on a zonal basis. However, a uniform procurement/minimum support price for the whole country is justified on the ground that it encourages crop specialization and leads to efficient utilisation of resources by promoting greater investment and production in relatively low cost areas.

#### LPT at Kasargod and Malappuram

1274. SHRI SURESH KURUP : Will the Minister of INFORMATION AND BROADCASTING be pleased to state the time by which the low power TV transmitters at Kasargod and Malappuram are expected to be commissioned ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA) : As per the present indications, a 100 W TV transmitter each at Kasargod and Malappuram in Kerala is expected to be installed and commissioned into service during 1987-88.

#### Occupancy in ITDC Hotels

1275. SHRI K. S. RAO : Will the Minister of TOURISM be pleased to state :